## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3191
ANSWERED ON:31.07.2014
HOUSEHOLDS UNDER MGNREGS
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## Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of BPL households registered in the country under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) including Kerala during each of the last three years and the current year, State/UT-wise;
- (b) the number of households provided employment under the MGNREGS vis-a-vis number of households completed one hundred days work during the said period, State /UT-wise;
- (c) the main projects undertaken in Kerala for execution under MGNREGS during the said period;
- (d) the details of various audits conducted and their frequency during the said period;
- (e) whether only one person in a family is allowed to get employment at a time under the MGNREGS; and
- (f) if so, the details thereof and the guidelines/norms issued in this regard?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

- (a) As provisions of the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) are applicable to rural households irrespective of their status vis- Ã -vis poverty line, data regarding number of BPL households registered is not maintained.
- (b) State/UT-wise details of the number of households provided employment under MGNREGA vis-Ã -vis number of households completed one hundred days work during the last three years and the current year are given at Annexure-I.
- (c) Number and category of works taken up in Kerala under MGNREGA during the last three years and the current year are given at Annexure-II.
- (d) As per the MGNREGA Operational Guidelines 2013, all States including Kerala are required to conduct the following audits under MGNREGA:
- (i) Each year on or before 1st October of that Financial Year (FY), the districts are to conduct audits by Chartered Accountants for the utilization of funds received during the preceding FY.
- (ii) As per MGNREGA Audit of Scheme Rules 2011, the State Governments are to facilitate conduct of social audit of works in every Gram Panchayat at least once in six months.

In addition, the Comptroller & Auditor General of India, on a special request made by the Ministry of Rural Development conducted a performance audit of MGNREGA covering 3,848 GPs in 458 blocks of 182 districts. In all, 28 States and 4 UTs have been covered under this audit. The time reference of the audit was April 2007 to March 2012.

(e) & (f) No, Madam. Under the Mahatma Gandhi NREGA, all adult members of a household are eligible to avail at least 100 days of wage employment per household in every financial year. As per the provisions of MGNREGA, any person who volunteers to do unskilled manual work shall be provided work on demand.